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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 505/2017 & I.As. 14076/2017, 7012/2022, 5887/2023

ANGELIQUE INTERNATIONAL LTD. Plaintiff

Through: Ms. Sagrika Wadhwa and Ms.

Poorvashi Kalra, Advocates.

versus

SALMA DAM JOINT VENTURE (SDJV) & ORS Defendants

Through: Ms. Prity Sharma, Mr. Purvesh

Buttan, Mr. Rishabh Chauhan, Mr. Prateek Narwar and Mr. Fahad Imtiaz, Advocates for D-1 and D-2 (Enrolment No. D/3086/2014,

Mobile No. 9911028589).

Ms. Ragini Sharma, Advocate for D-3 (Enrolment No. D/3787/2019,

Mobile No. 9560427253).

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 27.03.2023

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- 1. A written request for adjournment has been circulated on behalf of the plaintiff. It is stated that learned counsel for plaintiff has tested positive for Covid-19.
- 2. List on 19.07.2023.
- 3. Interim orders to continue.

PRATEEK JALAN, J

MARCH 27, 2023/'vp'/